## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:3870 ANSWERED ON:16.12.2011 SALE OF TOBACCO PRODUCTS

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## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether ban on sale of tobacco products within 100 yards of educational institutions is being implemented across the country;
- (b) if so, whether the Government has taken note of a recent survey by a Non- Governmental Organisation (NGO) which has found that more than 48 per cent of educational institutions had tobacco products being sold within 100 yards in certain States;
- (c) if so, the details thereof;
- (d) the action taken/proposed by the Government against the violators; and
- (e) the corrective measures taken/ proposed to ensure proper implementation and compliance of the rules and regulations in this regard?

## **Answer**

## THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a) Yes. Government of India has notified "The Cigarettes and Other Tobacco Products (Display of Board by Educational Institutions) Rules, 2009" vide GSR No. 40 (E) dated 19-01-2010 and it has come into effect from 19-01-2010. The rules provide that no person shall sell, offer for sale, or permit sale of, cigarette or any other tobacco product in an area within a radius of one hundred yards of any educational institution.
- (b)&(c) No such study/ survey have come to the notice of Ministry of Health & Family Welfare.
- (d)&(e) Implementation of the aforesaid rules relating to banning sale of tobacco products within 100 yards of educational institutions vests mainly with State/UT Governments. A list of authorized officers to take cognizance of violations have been notified vide G.S.R. No. 619(E) dated 11-08-11. Further, Government of India has issued necessary instructions/guide lines to all State Governments/ UTs for implementing the ban on sale of cigarette or other tobacco products near educational institution. A Public Notice has also been published in the leading national and regional newspapers.